

DIVISION BENCH  
COURT - II

P-109

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/12(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> JULY 2024**

IN THE MATTER OF	DAMODAR VALLEY CORPORATION VS BRAHM (ALLOYS) LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. Prasun Mukherjee, Adv. ] For the Operational Creditor

Mr. Deepak Agarwal, Adv. ]

Mr. Tanmoy Chakraborty, Adv. ] For the Corporate Debtor

Mr. Chhandak Dutta, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the Operational Creditor present. Ld. Counsel appearing on behalf of the Corporate Debtor present.
2. Supplementary affidavit that was required to be filed in terms of our Order dated 21.05.2024 has been filed only yesterday. Ld. Counsel appearing on behalf of the Corporate Debtor seeks time to go through the same.
3. It is made clear that no further adjournments would be granted in this matter, **failing which appropriate Order(s) would be passed.**
4. Reply affidavit, if any, be filed within a period of two weeks.
5. List this matter for further consideration on **14.08.2024.**

**D. Arvind**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)

**Ar.**